(b) Value of import (C&F) of urea made in the current year upto December, 1993 on Government account is Rs. 760 crores. Consequent on decanalisation of import of phosphatic fertilisers, its import is no more being made on Government account.

Written Answers

(c) and (d) No target date was fixed for achieving self-sufficiency in fertiliser production. As a part of the plan to increase the production of fertilisers during the 8th Five Year Plan and also to reduce the gap between the demand and indigenous production of fertilizers, three new ammonia-urea plants, one each at Babrala (U.P.), Shahjahanpur (U.P) and Gadepan (Rajasthan), are currently under implementation in the private sector. Besides, National Fertilisers Ltd. (NFL) and Indian Fanners Fertilisers Cooperative Ltd. (IFFCO) have taken up projects for the doubling of the capacity of their gas-based plants at Vijaipur (M.P.) and Aonla (U.P), respectively. Gas allocation has also been indicated for one medium sized gas-based ammonia-urea plant based on gas from Krishana-Godavari Basin in Andhra Pradesh.

पदों की श्रेणी	कर्मचारियों की कुल संख्या	एस सी/एस दी की संख्या		<u> </u>	कर्मवारियो की कुल संख्या के संदर्भ में प्रति •	
		एस सी	एस टी	एस सी	एस टी	
हुव ''क''	926	22	02	2.37 मिरि	0.21 प्र ति-	
प्रुप ''ख''	1162	40	04	3.38 NA	0.33 प्रक्ति	
युष ''ग''	6317	\$43	49	13.34 प्रति	• 0.77 प्रक्रि•	
यूप ''म''	1675	286	02	17,07 प्रति	0.12 ਸ਼ਹਿ	
(सफ्तई कर्मकारियों को छोड़कर)						
पूप ''घ'' (केवल सफाईकर्मचारी)	133	129	तृ न्य	97.00 স্ববি	॰ सून	

Delay in the announcement of New Drug Policy

458. SHRI N. GIRI PRASAD:

SHRI CHATURANAN MISHRA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the announcement of the new Drug Policy has been delayed; and
- (b) if so, the reasons therefor and at what stage the matter stands at present?

इंडियन इंग्स एंड फार्मास्युटिकल्स लिमिटेड में अतियों/अनुसूचित जनजातियों के व्यक्तियों की नियुक्ति

- 457. श्री ब्रह्मदेव आनन्द पासवानः क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि: (क) क्या यह सच है कि विगत में इंडियन इंग्स एंड फार्मास्युटिकल्स लिमिटेड में अनुसूचित जातियों/अनुसूचित जनजातियों के व्यक्तियों की नियुक्ति के मामले में धांधली की गई है: और
- (ख) यदि नहीं, तो इन पदों का ब्यौरा क्या है, जिन पर अनुसूचित जातियों/अनुसूचित जनजातियों के व्यक्ति नियुक्त हैं और उन पदों की संख्या तथा प्रतिशतता कितनी

रसायन और उर्वरक मंत्रालय में राज्य मंत्री संसदीय कार्य मंत्रालय में राज्य मंत्री का तथा इलैक्टानिक विभाग और महासागर विकास विभाग में राज्य मंत्री का अतिरिक्त प्रभार (श्री एडुवर्डी फ्लेरो): (क) और (ख) जी नहीं। विभिन्न श्रेणियों में अनुस्चित जातियों/अनुस्चित जनजातियों के सदस्यों के प्रतिनिधित्व के ब्यौरे नीचे दिये गये हैं। प्रतिनिधित्व में कमी विभिन्न कारणों से आई है। आई दी पी एल एक रूग्ण कंपनी है और नई भर्ती पर रोक

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND THE DEPARTMENT OF OCEAN (SHRI DEVELOPMENT **EDUARDO** FALEIRO): (a) and (b) The process of review of Drug Policy 1986 involved several rounds of discussions/ consultations and also a debate in the House in the last monsoon session. It is in now in its final stage.